

NOTICE

All mentions relating to urgent civil and criminal matters (including DB matters) shall be made before the senior most Presiding Judge for being taken up as per assignment during the Vacations.

The following shall be the assignment of roster during vacations subject to further allocation as per request for listing of only writ petitions

First week 20.05.2019 - 23.05.2019

1. Hon'ble Mr. Justice Hemant Kumar Srivastava – Cr. Matter /Bail / Urgent DB Matters
2. Hon'ble Mr. Justice Shivaji Pandey – Civil/writ -Gr.-20
3. Hon'ble Mr. Justice Ashwani Kumar Singh – Bail
4. Hon'ble Mr. Justice Rajendra Kumar Mishra – Bail
5. Hon'ble Mr. Justice Prabhat Kumar Jha – Bail
6. Hon'ble Justice Smt. Anjana Mishra – Bail
7. Hon'ble Mr. Justice Ashutosh Kumar – Civil/ Writ Gr.- 16,18
8. Hon'ble Mr. Justice Arvind Srivastava – Bail
9. Hon'ble Mr. Justice Vinod Kumar Sinha – Bail
10. Hon'ble Mr. Justice S. Kumar – Writ, Gr.-17, 21, 22
11. Hon'ble Mr. Justice Madhuresh Prasad – Writ, Gr.-13, 15
12. Hon'ble Mr. Justice Mohit Kumar Shah – Writ, Gr.-12, 14
13. Hon'ble Mr. Justice Prakash Chandra Jaiswal – Bail

Second Week – 27.05.2019 – 30.05.2019

1. Hon'ble Mr. Justice Dinesh Kumar Singh (up to 29.05.2019) – Cr. Matter / Bail / Urgent DB Matters
2. Hon'ble Mr. Justice Ahsanuddin Amanullah –Civil/writ Gr.-16, 18, 20
3. Hon'ble Mr. Justice Sanjay Priya – Writ, Gr.-17, 21, 22
4. Hon'ble Mr. Justice Dr. Anil Kumar Upadhyay – Bail
5. Hon'ble Mr. Justice Madhuresh Prasad – Writ, Gr. -13, 15
6. Hon'ble Mr. Justice Mohit Kumar Shah – Writ, Gr.-12, 14
7. Hon'ble Mr. Justice Prabhat Kumar Singh – Bail
8. Hon'ble Mr. Justice Partha Sarthy – Bail

Third Week – 03.06.2019 – 04.06.2019

1. Hon'ble Mr. Justice Rakesh Kumar – Cr. Matter/ Bail / Urgent DB Matters
2. Hon'ble Mr. Justice Birendra Kumar – Bail
3. Hon'ble Mr. Justice Rajeev Ranjan Prasad –Writ, Gr.-13,14, 16,22
4. Hon'ble Mr. Justice Anil Kumar Sinha – Bail
5. Hon'ble Mr. Justice Parth Sarthy – Bail

Fourth Week – 10.06.2019 – 13.06.2019

1. Hon'ble Mr. Justice Rakesh Kumar – Cr. Matter/Bail / Urgent DB Matters
2. Hon'ble Mr. Justice Vikash Jain – Civil Matters /Writ, Gr.-16, 17,18, 20
3. Hon'ble Mr. Justice Aditya Kumar Trivedi – Bail
4. Hon'ble Mr. Justice Birendra Kumar – Bail
5. Hon'ble Mr. Justice Rajeev Ranjan Prasad – Writ, Gr.-12,13, 14, 22
6. Hon'ble Mr. Justice Anjani Kumar Sharan – Bail
7. Hon'ble Mr. Justice Anil Kumar Sinha – Bail